

**CENTRAL ADMINISTRATIVE TRIBUNAL
JODHPUR BENCH, JODHPUR**

Original Application No.82/2011
With
Misc. Application No.62/2011

Date of decision:15.09.2011

Hon'ble Dr. K.B. Suresh, Judicial Member,
Hon'ble Mr. Sudhir Kumar, Administrative Member.

Man Singh Sisodiya S/o Shri Bisna Ram, aged about 43 years, R/o village Anjneshwar (Erstwhile Salariya) Via Knod, District Pali (Rajasthan).

: Applicant.

Mr. J.K. Mishra, counsel for applicant.

Versus

1. Union of India through General Manager, North-Western Railway Hqrs. Jaipur Zone, Chainpura, Jagatpura, Jaipur, Rajasthan.
2. Divisional Railway Manager, North-Western Railway, Ajmer Division, Ajmer.
3. Divisional Personnel Officer, North-Western Railway, Ajmer Division, Ajmer.

: Respondents.

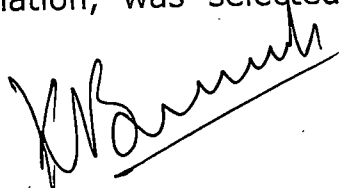
Mr. Salil Trivedi, counsel for respondents.

ORDER (ORAL)

Per Dr. K.B. Suresh, Judicial Member

We have heard both the learned counsels.

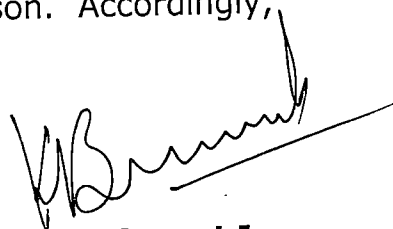
2. The applicant, who is an handicapped person, had applied for selective process in the year 1990. His case is that he did not get the call letter, and therefore, he could not successfully compete in the said examination. Decades later, he had come to know that a selection has taken place and one person, who appeared alongwith him in the written examination, was selected but he was not



selected. But, now he has come before this Tribunal after 20 years to seek employment on the strength of an RTI information, which he got decades later. His ground is that the respondents have not sent the call letter for interview securely through post.

2. Even if we assume that ~~for~~ whatever reason the call letter Re. was not received by the applicant, we cannot entertain such request on twin grounds, on limitation and rule of sit back. Re. Therefore, the O.A. is without merit and it is dismissed. No order as to costs as the applicant is an handicapped person. Accordingly, M.A. is also dismissed.


[Sudhir Kumar]
Administrative Member


[Dr. K.B. Suresh]
Judicial Member